

(TO BE PUBLISHED IN THE GAZETTE OF INDIA, PART 1 SECTION 2)

No.K.13018/03/2017-US.II
Government of India
Ministry of Law and Justice
(Department of Justice)

....

Jaisalmer House, 26, Man Singh Road,
NEW DELHI-110 011, dated 10th March, 2018.

NOTIFICATION

In exercise of the powers conferred by clause (1) of article 217 of the Constitution of India, the President is pleased to appoint Shri Justice Songkhupchung Serto, Additional Judge of the Manipur High Court, to be a Judge of the Manipur High Court with effect from the date he assumes charge of his office.

my
10/3/2018

(Rajinder Kashyap)
Joint Secretary to the Government of India
Tele: 23383037

To

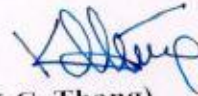
The Manager,
Government of India Press,
FARIDABAD

Dated 10.03.2018

No. K. 13018/03/2017-US.II

Copy to:-

- 1 Shri Justice Songkhupchung Serto, Additional Judge of Manipur High Court, presently functioning in Gauhati High Court, on transfer.
- 2 The Secretary to Governor of Assam, Dispur.
- 3 The Secretary to Governor of Arunachal Pradesh, Itanagar.
- 4 The Secretary to Governor of Mizoram, Aizawl.
- 5 The Secretary to Governor of Nagaland, Kohima.
- 6 The Secretary to Chief Minister of Assam, Dispur.
- 7 The Secretary to Chief Minister of Arunachal Pradesh, Itanagar.
- 8 The Secretary to Chief Minister of Mizoram, Aizawl.
- 9 The Secretary to Chief Minister of Nagaland, Kohima.
- 10 The Secretary to Chief Justice, Gauhati High Court, Guwahati.
- 11 The Chief Secretary, Government of Assam, Dispur.
- 12 The Chief Secretary, Government of Arunachal Pradesh, Itanagar.
- 13 The Chief Secretary, Government of Mizoram, Aizawl.
- 14 The Chief Secretary, Government of Nagaland, Kohima.
- 15 The Registrar General, Gauhati High Court, Guwahati.
- 16 The Secretary to the Governor of Manipur, Imphal.
- 17 The Secretary to the Chief Minister of Manipur, Imphal.
- 18 The Secretary to the Acting Chief Justice, Manipur High Court, Imphal.
- 19 The Chief Secretary, Government of Manipur, Imphal.
- 20 The Registrar General, Manipur High Court, Imphal.
- 21 The Accountant General, Manipur, Imphal.
- 22 The President's Secretariat, (CA.II Section), New Delhi
- 23 PS to Principal Secretary to the Prime Minister, New Delhi.
- 24 Registrar (Conf.), O/o Chief Justice of India, 5, Krishna Menon Marg, New Delhi.
- 25 PS to ML&J/PS to MoS(L&J)PSO to Secretary (J)/JS(J.I)/DS(ANS)/US.II/S.O.(Desk).
- 26 Notification copy uploaded on the website of the Department of Justice, Government of India, New Delhi at www.doj.gov.in.



(K.C. Thang)

Under Secretary to the Govt. of India
Tele:23382978